

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

91(ND)/2012

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2018**

**NAME OF THE COMPANY: Mr. Kapil Sharma Vs. Caliber Comn Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	<b>Present for the Petitioner:</b>		Mr. Ashish Verma, Advocate	
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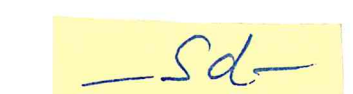
	<b>Present for the Respondent:</b>		Ms. Ankita Patnaik, Advocate	
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**ORDER**

Learned counsel for the respondent submits that the Registered Office of the Respondent No. 1 Company is at Kota, Rajasthan. In view of the same steps be taken by the Registry to transfer the same. *to the Jaipur Bench.* L

Be listed before the Registrar for appropriate orders on 12<sup>th</sup> September, 2018.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**